

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :



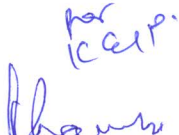
PETITION NUMBER : TCP/20/2016

NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others

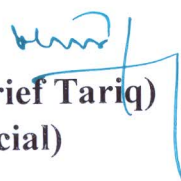
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Sushma Harini A	Counsel for Petitioner	
2.	KING & PARTRIDGE	Counsel for 6th Respondent	
3.	R. SANKARANARAYAN	Counsel for Respondents 1 to 5	

ORDER

Counsel for petitioner present and undertakes to file fresh vakalat. Counsels for R1 to R5 and R6 present. They prayed time for filing counters. Time extended at request. Put up on **14.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)